Central Government at the uniform procurement and issue prices fixed for wheat, rice and coarsegrains.

The desired information for the last three years is being collected from the State Governments and will be laid on the Table of the Sabha.

परिवार नियोजन के संबंध में अखिल भारतीय चिकित्सा सम्मेलन की सिफारिशें

531. **श्री ओम प्रकाश त्यागी** : क्या **स्वास्थ्य और परिवार नियोजन** मंत्री यह बताने की कृपा करेंगे कि :

(क) 31 दिसम्बर, 1972 को अहमदाबाद में हुए अड़तालीसवें अखिल भारतीय चिकित्सा सम्मेलन में प्रकाश में लाई गई परिवार नियोजन संबंधी नई खोजों का ब्यौरा क्या है ;

(ख) क्या सरकार उक्त सम्मेलन में शारदाबेन अस्पताल के डा० सूरि मालविका भट्ट द्वारा प्रकाश में लाई गई खोज का उपयोग करने का विचार रखती है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

•[[**RECOMMENDATIONS OF THE ALL INDIA MEDICAL CONFERENCE ON FAMILY PLANNING**

531. SHRI O. P. TYAGI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the details of new discoveries on family planning made public at the 48th All India Medical Conference held at Ahmedabad on the 31st December, 1972;

(b) whether Government propose to make use of the discovery made by Dr. Suri Malvika Bhatt of Shardaben Hospital which was disclosed at the said Conference; and

(c) if not, the reasons therefor ?]

स्वास्थ्य और परिवार नियोजन मंत्रालय में उपमंत्री : (श्री कोंडाजी बासप्पा) : (क) सम्मेलन में पढ़े गए निबन्ध की प्रतियां भेजने के लिए उक्त सम्मेलन के आयोजकों से सम्पर्क किया गया है ताकि उनमें जिन नई खोजों का उल्लेख किया गया है उनका ब्यौरा मालूम हो सके । अपेक्षित सूचना अभी प्राप्त नहीं हुई है ।

(ख) और (ग) डा० सूरि मालविका भट्ट से सम्मेलन में पढ़े गए अपने निबन्ध की प्रतियां भेजने के लिए अनुरोध किया गया है तथा उनका निबन्ध प्राप्त हो जाने पर आगे कार्यवाही की जाएगी ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRIK.ONDAJJI BASAPPA) : (a) The sponsors of the Conference under reference have been contacted to furnish copies of the papers read out at the Conference to find out the particulars of the new discoveries referred to. The required information is still awaited.

(b) and (c) Dr. Suri Malvika Bhatt has been requested to furnish copies of the paper she read at the Conference and on receipt of her paper further action will I be aken.]

REVISED LAND CEILING LAWS

532. SHRI SURAJ PRASAD .
DR. Z. A. AHMAD : SHRI
S. G. SARDESAI :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the directive issued by the Centre that all States should enact revised land ceiling laws before the end of 1972 has not been adhered to by the number of States ?

(b) if so, what are the reasons for the failure of these States in enacting such legislations before the stipulated period; and

t[ ] English translation.